

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 223
193/271(e)/ND/2018

IN THE MATTER OF:
Sh. Rajesh Vasudeva

... **Applicant/Petitioner**

Versus

M/s. Homital Medcare Pvt. Ltd. & Ors

... **Respondent**

Under Section: 271(e)

Order delivered on 13.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 29.11.2023.

Sd/-

(COURT OFFICER)